



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	For filing rejoinder	397/ 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	PRIYANKA RAO 9900504500	PETITIONER	
	MOHAMMED AH AZGAR 9945761317	RESPONDENT	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. For filing rejoinder, list it on 15/12/2017.


Member (T)


Member (J)